

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 25/(MAH)/2017

CORAM:

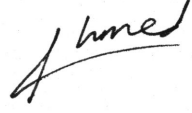
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Ahmednagar Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Advocate	

Common Order

TCSA No.25/230-232/NCLT/MB/MAH/2017

TCSA No.26/230-232/NCLT/MB/MAH/2017

TCSA No.27/230-232/NCLT/MB/MAH/2017

TCSA No.28/230-232/NCLT/MB/MAH/2017

Company Applications are allowed. vide separate order.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)